

Food Safety and Standards Authority of India, Regional Office, Mumbai
1202, 12th Flr, Hallmark Business Plaza, Bandra (East), Mumbai, Pin-400051,

Dated: 22/02/2024

Office Order No. 04/2024

In partial modification to previous orders issued in this regard, the work allocation of the administrative officers is as follows, with immediate effect and further orders:

Sr. no.	Name & Designation	Work Allocated
(i).	Ms. Padma Umbarkar (Administrative Officer)	<ol style="list-style-type: none"> 1. Maintenance of service books 2. Leave/APAR/Probationary Report Management 3. Maintaining establishment related files 4. LTC/HTC 5. Lease policy implementation 6. MbPA Quarters related matter 7. Arrangement regarding the office meeting/Event Management 8. Monthly Bills (Rent/Telephone/Electricity/Security/Becil/Motor Vehicle/Event/Miscellaneous etc. 9. Office procurement through GeM or otherwise. 10. Cash book and imprest money 11. Rajbhasha implementation 12. Issuing Orders/Notifications/circulars as per direction of the Competent Authority. 13. Stock Maintenance and verification 14. Attendance Supervision of the Staff 15. Maintenance of other utilities i.e. AC, Printer, LAN, Computers. 16. Housekeeping staff supervision and coordination with agency 17. Pay fixation and annual increment 18. Pay fixation and annual increment
(ii).	Sh. Rakesh N. Patil (Administrative Officer)	<ol style="list-style-type: none"> 1. ID creation/Handling AO mails 2. CGHS 3. Medical/Mobile/Newspaper/Hospitality/Child Education Allowance/ Baggage Allowance processing

Contd...

		<ol style="list-style-type: none"> 4. Dak Movement Supervision 5. Internship related matters 6. Process the file for Disbursement through E-office and PFMS (Cash book and Reconciliation) 7. Admin work of ITCFSAN 8. Disbursement of Salary/NPS Maintenance 9. Maintaining Accounts registers/books 10. Lab payment and Visual Inspection fees 11. Income tax/GST filing 12. Contribution and Deduction of officer on deputation 13. TA bills/Ticket booking 14. Coordination for vehicle related work. 15. Refund Cases
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2. Sh. Sama Chandrakant Reddy (AO) shall look after the following work till his relieving from this office to join IIM Kolkata. After his relieving, the same shall be looked after by Ms. Padma Umbarkar (AO).

Sr. No.	Name & Designation	Work Allocated
(i).	Sh. Sama Chandrakant Reddy (Administrative Officer)	<ol style="list-style-type: none"> 1. Work Related to BO Ahmedabad, Port Offices Kandla and Mundra 2. All the work Related to GeM Portal

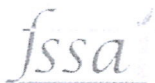
Signed by Pritee
Chaudhary
Date: 26-02-2024 17:41:08
Reason: Approved

प्रीति चौधरी, भा.रा.से.
क्षेत्रीय निदेशक
एफएसएसएआई, डब्ल्यूआर, मुंबई

To: All the Concerned officers- for compliance

Copy to:

1. Establishment Division FSSAI-HQ- for information
2. All the Officers/Officials of FSSAI-WR, Mumbai- for information



Food Safety and Standards Authority of India, Regional Office, Mumbai
1202, 12th Flr, Hallmark Business Plaza, Bandra (East), Mumbai, Pin-400051,

Dated: 01/02/2024

Office Order No. 05/2024

Consequent upon joining of new officials in West Region Office, Mumbai and in partial modification to previous orders issued in this regard, I am directed to issue allocation of work with immediate effect, as under:

Sr. no.	Name & Designation	Work Allocated	Record to be maintained	Officer in Charge
1.	Sh. Sarang Ghadge (Assistant)	1. Handling AO Mails 2. Complaint management and maintenance of Data 3. Compilation of data related to Advertisement Monitoring Cell and follow up 4. Assistance in preparation of comments wrt license application rejection 5. Coordination for vehicle related work 4. Assist in housekeeping staff supervision		Ms. Pritee Chaudhary, (Regional Director)
2.	Ms. Kavita Ahirwar (Personal Assistant)	1. Handling Regional Director's e-mail 2. Maintaining schedules 3. Follow up for Parliamentary questions		
3.	Sh. Pradeep (Personal Assistant)	1. Assistance in preparation of comments wrt license application rejection 2. e-Office files on follow up matters 3. Handling postal mails 4. Calculation of clearance time for various ports monthly/quarterly		
4.	Sh. Rahul K Singh (Jr. Asst.)	1. Maintenance of Sample Room 2. Assistance in disposal of samples on time 3. Periodic pest control in Sample Room	1. Samples Stock Register 2. Surveillance Samples Advance Register	Ms. Jitha K.K. (Joint Director)
5.	Sh. Vaibhav Patil (Assistant)	1. Handling Admin related work of JN Import Clearance Office 2. Handling Office e-mails	1. Maintenance of Consumables Register	Sh. Sukant Chaudhary (Deputy Director)
6.	Sh. Milind	1. Handling admin related work of	1. Maintenance	

Contd...

	Mhatre (MTS)	JN Import Clearance Office	of Dead-Stocks Register	
7(a).	Sh. Suraj Wasnik (Assistant)	1.Handling RTI related matters	1.Maintenance of RTI Application/App eal Register	Ms. Vaidehi Kalzunkar (Deputy Director)
7(b).	Sh. Suraj Wasnik (Assistant)	1.Handling of TA bills	1. TA Advance Register	Sh. Rakesh Patil (Administrative Officer)
8.	Sh. Aman Pathak (Assistant)	1. Issuing orders/Notifications as per direction of the competent authority 2.Stock maintenance and verification 3.Rajbhasha related matters 4.Office procurement through Gem or otherwise 5. Processing monthly bills (Rent/Telephone/Electricity/Security/Becil/Motor vehicle/Event etc) 6. MbPA Quarters related matters 7.Arrangement regarding the office meeting/Event management 8. Maintenance of other utilities (AC, Printer, LAN, Computers)	1.Dead Stock Register 2. Consumables Register 3. Event Advance Register	Ms. Padma Umbarkar (Administrative Officer)
9.	Sh. Praveen Tiwari (Assistant)	1.Handling Aadhar based Biometric System 2.Cash & Imprest money handling 3.Lease policy implementation 4.Processing LTC/HTC 5.Leave/APAR/Probationary report management 6.Maintenance of service books	1.LTC Advance Register 2.Maintaining Cashbook 3. LTC Advance Register	
10.	Sh. Dhananjay Thakur (Jr. Assistant)	1.Handling Inward correspondences and Record Room 2.Check point for Rajbhasha for Inward	1. Visitors' Register	
11.	Sh. Ajay Meshram (MTS)	1.Stock maintenance and other assigned works from time to time		
12.(a)	Sh. Roshan Patel (Assistant)	1.Pay fixation arising out Promotion/MACP/Deputation 2.Annual increments		
12.(b)	Sh. Roshan Patel (Assistant)	1. Processing Medical/Newspaper/children education/baggage allowance /Hospitality/Telephone bills etc 2. Calculation of Arrears arising out of Pay fixation 3. ITCFSAN related work 4. Handling internship related matters	1.TA Advance Register	Sh. Rakesh Patil (Administrative Officer)

Contd...

13.	Ms. Dipali Koumulekar (Assistant)	1.Handling Inward Correspondences under Central Receipt Cell 2.Bill processing through PFMS 3.Lab Payments verification and file processing	
14.	Ms. Shubhangi Balapure (Jr. Assistant)	1.Processing salary and arrears 2.NPS Contributions	1.Salary Register
15.	Ms. Divyani Bhoyar (Jr. Assistant)	1. Handling Inward Correspondences under Central Receipt Cell 2.Check point for Rajbhasha	1.Inward Register
16.	Sh. Sagar Pawar (MTS)	1.Handling outward correspondence 2.Postal work 3.Check point for Rajbhasha	1.Outward Register

The above officials are directed to adhere to their work allocation in time bound manner. They are also responsible to dispose of any additional work assigned by their supervisory officers from time to time. The Registers to be maintained are indicative only, in addition to any relevant registers as may be deemed fit or mentioned under office procedure wrt their work allocation.

This issues with the approval of the competent authority.

Signed by Padma
Krushnarao Umbarkar
Date: 02-02-2024 16:45:25
Reason: Approved

पदमा उम्बरकर
प्रशासनिक अधिकारी
एफएसएसएआई, डब्ल्यूआर, मुंबई

To: All the Concerned officer/Officials- for compliance

Copy to:

1. All the Joint Directors/Deputy Director/Assistant Directors/Administrative Officers/CFSOs/TOs of FSSAI-WR, Mumbai

Contd...

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Food Safety and Standards Authority of India, Regional Office, Mumbai
Unit No.:1202, 12th Flr, Hallmark Business Plaza, Bandra (East), Mumbai, Pin-400051,

कार्यालय आदेश संख्या 06/2024

एफ़ाएसआइ-मुख्यालय कार्यालय आदेश संख्या 49/2024, दिनांक 14/02/2024, के तहत एफ़ाएसआइ-इन्फ़ार्मेशन, मुंबई में उनकी पोस्टिंग एवं दिनांक 19/02/2024 (एफ़/एन), को इस कार्यालय को ज्वाइन करने के पश्चात श्री. राजेश दागरे (उप निदेशक) को तत्काल प्रभाव और अगले आदेश तक आर.ई.यू. के तहत उप निदेशक (सर्विलांस) के रूप में तैनात किया जाता है।

Subsequent to his posting to FSSAI-WR, Mumbai, vide FSSAI-HQ office order no. 49/2024, dated 14/02/2024, and his joining to this office w.e.f. 19/02/2024 (F/N), Sh. Rajesh Dagare (Deputy Director) is posted under REU as DD(Surveillance) with immediate effect and further orders.

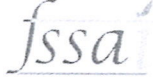
Signed by Pritee
Chaudhary
Date: 29-02-2024 15:27:27
Reason: Approved

Pritee Chaudhary, IRS
Regional Director
FSSAI-WR, Mumbai

To: The Concerned officer- For Compliance

Copy To:

1. Establishment Division FSSAI-HQ-For information
2. All the Joint Directors/Deputy Directors /Asst. Directors / AOs of FSSAI-WRO, Mumbai-For information
3. Office Order File



Email-aomumbai@fssai.gov.in

Contact no.022-40046392

भारतीय खाद्य संस्था एवं मानक प्राधिकरण
1202, 12 वीं मंजिल, हॉलमार्क बिजनेस प्लाजा, वांद्रा (पूर्व), मुंबई, पिन-400051,

दिनांक: 04/03/2024

कार्यालय आदेश 07/2024

एफएसएलएनएआई-मुख्यालय कार्यालय आदेश संख्या 423/2023 दिनांक 11/10/2023 और कार्यालय आदेश संख्या 37/2024 दिनांक 24/01/2024 के तहत एफएसएलएनएआई-इक्यूआर, मुंबई में तैनात किये जाने के बाद, निम्नलिखित अधिकारियों को तत्काल प्रभाव से अगले आदेश तक नीचे दी गई तालिका में उनके समक्ष उल्लिखित विभाग में पदस्थ किया जाता है।

After being posted to FSSAI-WR, Mumbai, vide FSSAI-HQ Office Order No. 423/2023 dated 11/10/2023 and Office Order No. 37/2024 dated 24/01/2024, the following officers are posted in the department mentioned against them in the table below with immediate effect until further orders.

Sr. No.	Name & Post	Work Allocation	Place of Posting
1	Sh. Shinde Rohit Prakash, TO	Goa Licensing and SBCD	WR, Mumbai
2	Sh. Nalinde Ashish Balkrushna, TO	Surveillance Division, WRO	WR, Mumbai
3	Sh. Dagadkhair Amol Changdeo, TO	Surveillance Division, WRO	WR, Mumbai
4	Ms. Peravali Dhanya Lakshmi Prasanna, TO	Surveillance Division, WRO	WR, Mumbai
5	Ms. Geetha M, TO	1. Import Clearance, Mundra 2. Import Document Scrutiny Ahemdabad	Mundra
6	Ms. Gembali Dharani Sri, TO	3. Import Clearance, Mundra 4. Import Document Scrutiny Ahemdabad	Mundra

क्र. सं. 05 एवं 06 अधिकारी कार्यभार ग्रहण समय/स्थानांतरण अनुदान के लिए पात्र हैं।

Sl. No. 05 and 06 Officers are eligible for joining time/transfer grant.

इसे सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।

This issues with the approval of competent authority.

Signed by Sukant
Chaudhary

Date: 06-03-2024 14:57:21

(Sukant Chaudhary)
Reason: Approved
Deputy Director

FSSAI-WR, Mumbai

Copy to:

1. Concerned officials – For Compliance.
2. CLA, Br. Office Ahemdabad.
3. AO, FSSAI, Mumdra,
4. DDO/FSSAI-WR- for information.
5. PA to Regional Director FSSAI-WR- For information.
6. Establishment Division FSSAI-HQ- for information.
7. Copy to Office order file.

Food Safety and Standards Authority of India, Regional Office, Mumbai
1202, 12th Floor, Hallmark Business Plaza, Bandra (East), Mumbai, Pin-400051,

दिनांक: 06.03.2024

कार्यालय आदेश 08/2024

In compliance with the Sexual Harassment of Women at Workplace (Prevention, Prohibition, and Redressal) Act, 2013, the following order is being issued in supersession of the earlier order no. 01/2021, date: October 29, 2021.

कार्यस्थल पर महिलाओं के यौन उत्पीड़न (रोकथाम, निषेध और निवारण) अधिनियम, 2013 के अनुपालन में, पिछले आदेश संख्या 01/2021, दिनांक: 29 अक्टूबर, 2021 के स्थान पर निम्नलिखित आदेश जारी किया जा रहा है।

1. In accordance with Section 4 of the said Act, an Internal Complaints Committee is being constituted in the Food Safety and Standards Authority of India, West Region, Mumbai, with the following members:

1. उक्त अधिनियम की धारा 4 के अनुसार, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण, पश्चिम क्षेत्र, मुंबई में निम्नलिखित सदस्यों के साथ एक आंतरिक शिकायत समिति का गठन किया जा रहा है:

S. No.	Name	Role	Mobile No.
1)	सुश्री जिथा के.के., संयुक्त निदेशक Ms. Jitha K.K., Joint Director	पीठासीन अधिकारी Presiding Officer	9840776754
2)	श्री. कृष्णा मथेकर, उप निदेशक Sh. Krushna Methekar, Deputy Director	सदस्य Member	9892777180
3)	श्री. सुकांत चौधरी, उपनिदेशक Sh. Sukant Chaudhary, Deputy Director	सदस्य Member	8652266684
4)	सुश्री पद्मा उम्बार्कर, प्रशासनिक अधिकारी Ms. Padma Umbarkar, Administrative Officer	सदस्य Member	8261069228
5)	सुश्री हर्षला पाटिल, तकनीकी अधिकारी Ms. Harshala Patil, Technical Officer	सदस्य Member	9029352126
6)	सुश्री श्वेता त्रिमखे Ms. Shweta Trimkhe	वाह्य सदस्य External Member	9405211305

2. It is stated that the presiding officer and every member of the ICC shall hold office for such a period, not exceeding three years, from the date of their nomination. The ICC shall function as per the broad guidelines prescribed in the Sexual Harassment of Women at Workplace (Prevention, Prohibition, and Redressal) Act, 2013.

2. यह कहा गया है कि पीठासीन अधिकारी और आईसीसी का प्रत्येक सदस्य अपने नामांकन की तिथि से तीन वर्ष से अधिक की अवधि के लिए पद पर बने रहेंगे। आईसीसी कार्यस्थल पर महिलाओं का यौन उत्पीड़न (रोकथाम, निरोध और निवारण) अधिनियम, 2013 में निर्धारित व्यापक दिशानिर्देशों के अनुसार कार्य करेंगा।

Signed by Pritee
Chaudhary
Date: 07-03-2024 17:44:58
Reason: Approved

(Pritee Chaudhary, IRS)
Regional Director
FSSAI, WR, Mumbai

प्रति

To,

पीठासीन अधिकारी, बाह्य सदस्य और आईसीसी के अन्य सदस्य- अनुपालन के लिए

Presiding officer, External member, and other members of the ICC- for compliance

प्रतिलिपि:

1. ईडी, एचआर, मुख्यालय, एफएसएसआईआई, दिल्ली- जानकारी हेतु।
2. डब्ल्यूआरओ के अंतर्गत क्षेत्रीय कार्यालय/शाखा कार्यालय/बंदरगाह कार्यालय के सभी अधिकारियों/कर्मचारियों को।
3. सभी नोटिस बोर्ड.

fssai



ONE EARTH - ONE FAMILY - ONE FUTURE

Email-aomumbai@fssai.gov.in

Contact no.022-40046392

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
1202, 12 वीं मंजिल, हॉलमार्क विजनेस प्लाजा, बांद्रा (पूर्व), मुंबई, पिन-400051,

दिनांक: 06/03/2024

कार्यालय आदेश 09/2024

पूर्व आदेश क्रमांक 02/2023, दि. 27/01/2023, आदेश क्रमांक. 07/2023, दि. 06/06/2023, आदेश क्रमांक. 11/2023, दि. 28/07/2023 एवं आदेश क्र. 14/2023, दि. 06/09/2023 को अधिक्रमित करते हुए एफएसएसआय, पश्चिम क्षेत्र, मुंबई के निम्नलिखित अधिकारियों को अगले आदेश तक तत्काल प्रभाव से नीचे उल्लिखित कार्य सौंपा गया है-

In suppression of earlier order no. 02/2023, dt. 27/01/2023, order no. 07/2023, dt. 06/06/2023, order no. 11/2023, dt. 28/07/2023 and order no. 14/2023, dt. 06/09/2023 the following officials of FSSAI, WR, Mumbai are assigned the work as mentioned below, with immediate effect until further order-

Sl. No.	Name	Post	Station	Old Assignment	New Assignment
1	Dr. Rajkumar Andhale	TO	JNPT	FICS Sampling	FICS Scrutiny
2	Ms. Rucha Salelkar	TO	JNPT	FICS Sampling	FICS Scrutiny
3	Dr. Harshala Patil	TO	JNPT	FICS Sampling/Scrutiny	FICS Scrutiny
4	Sh. Mukesh Gite	TO	JNPT	FICS Sampling	FICS Scrutiny
5	Sh. Jibin Balu MT	TO	JNPT	FICS Sampling	FICS Sampling/FICS Scrutiny
6	Ms. Akshada Bane	TO	JNPT	FICS Scrutiny	FICS Sampling
7	Sh. Abhijit Jadhav	TO	JNPT	FICS Scrutiny	FICS Sampling
8	Sh. Prashant Doni	TO	JNPT	FICS Scrutiny	FICS Sampling
9	Mrs. Tejas Deokar	TO	JNPT	FICS Scrutiny	FICS Sampling

I/16658/2024

यदि FICS नमूनाकरण (सैपलिंग) में कठिनाई आने की स्थिति में क्रम संख्या 1 से 4 में उल्लिखित अधिकारियों को उक्त स्थिति में सहायता करने के लिए निर्देशित किया जायेगा।

In case of any difficulty in FICS sampling, the officers mentioned from serial numbers 1 to 4 will be directed to assist in the said situation.

यह सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।

This issues with the approval of competent authority.



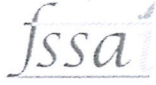
(सुकांत चौधरी)

उप निदेशक

एफएसएसएआई-डब्ल्यूआर, मुंबई

प्रतिलिपि :

1. संबंधित अधिकारी - अनुपालन के लिए।
2. एओ, जेएन पोर्ट-I, एफएसएसएआई, डब्ल्यूआर, मुंबई।
3. एओ, जेएन पोर्ट- II, एफएसएसएआई, डब्ल्यूआर, मुंबई।
4. DDO/FSSAI-WR- जानकारी के लिए।
5. क्षेत्रीय निदेशक एफएसएसएआई-डब्ल्यूआर को पीए- जानकारी के लिए।
6. स्थापना विभाग, एफएसएसएआई-मुख्यालय- जानकारी हेतु।
7. कार्यालय आदेश फाइल।



Email-aomumbai@fssai.gov.in

Contact no.022-40046392

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण

1202, 12 वीं मंजिल, हॉलमार्क बिजनेस प्लाजा, बांद्रा (पूर्व), मुंबई, पिन-400051,

दिनांक: 11.03.2024

कार्यालय आदेश 10/2024

सुश्री गीता एम, टीओ का स्थानांतरण कार्यालय संख्या 09/2024, दिनांक 06/03/2024 के तहत मुंद्रा, एफएसएसएआय, में किया गया है। इनको एफएसएसएआय, पश्चिम क्षेत्र, मुंबई कार्यालय में दिनांक: 11.03.2024 ए/एन को कार्यमुक्त किया जाता है।

अधिकारी प्राधिकृत अधिकारी, मुंद्रा, एफएसएसएआय को रिपोर्ट करेंगे और स्थानांतरण का लाभ (अर्थात टीटी ए/डी ए, स्थानांतरण अनुदान, कार्यभार ग्रहण समय आदि) के पात्र होंगे।

इसे सक्षम प्राधिकारी के अनुमोदन में जारी किया जाता है।

Ms. Geetha M., TO was transferred vide FSSAI-WR, Office Order No.09/2024, dated: 06/03/2024 to Mundra, port Office. She is relieved from FSSAI, West Region, Mumbai Office w.e.f. 11.03.2024 (A/N).

The Officer is directed to report Authorised Officer, Mundra and she will be eligible for transfer benefits (i.e. TTA/DA, transfer grant, joining time etc.).

It is issued with the approval of the competent authority.

(पदमा उम्बरकर)

प्रशासनिक अधिकारी
FSSAI, WR, Mumbai

प्रति,

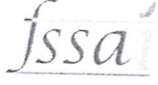
सुश्री गीता एम
तकनीकी अधिकारी

Copy to:

1. ED (HR), FSSAI, HQ, New Delhi for information.
2. DO, FSSAI, Ahmadabad
3. AO, Mundra

4. DDO, WR, FSSAI, Mumbai, Necessary action.
5. Office Order File

Signed by Padma
Krushnarao Umbarkar
Date: 12-03-2024 12:55:11
Reason: Approved



Email-aomumbai@fssai.gov.in

Contact no.022-40046392

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण

1202, 12 वीं मंजिल, हॉलमार्क बिजनेस प्लाजा, बांद्रा (पूर्व), मुंबई, पिन-400051,

दिनांक: 11.03.2024

कार्यालय आदेश 11/2024

सुश्री गेम्बाली धरणी श्री., टीओ का स्थानांतरण कार्यालय संख्या 09/2024, दिनांक 06/03/2024 के तहत मुंद्रा, एफएसएसएआय, में किया गया है। इनको एफएसएसएआय, पश्चिम क्षेत्र, मुंबई कार्यालय में दिनांक: 11.03.2024 ए/एन को कार्यमुक्त किया जाता है।

अधिकारी प्राधिकृत अधिकारी, मुंद्रा, एफएसएसएआय को रिपोर्ट करेंगे और स्थानांतरण का लाभ (अर्थात टीटी ए/डी ए, स्थानांतरण अनुदान, कार्यभार ग्रहण समय आदि) के पात्र होंगे।

इसे सक्षम प्राधिकारी के अनुमोदन में जारी किया जाता है।

Ms. Gembali Dharani Sri., TO is transferred vide FSSAI-WR, Office Order No.09/2024, dated: 06/03/2024 to Mundra, port Office. She is relieved from FSSAI, West Region, Mumbai Office w.e.f. 11.03.2024 (A/N).

The Officer is directed to report Authorised Officer, Mundra and she will be eligible for transfer benefits (i.e. TTA/DA, transfer grant, joining time etc.).

It is issued with the approval of the competent authority.

(पदमा उम्बरकर)
प्रशासनिक अधिकारी
FSSAI, WR, Mumbai

प्रति,

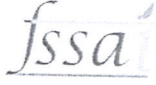
सुश्री गेम्बाली धरणी श्री
तकनीकी अधिकारी

Copy to:

1. ED (HR), FSSAI, HQ, New Delhi for information.
2. DO, FSSAI, Ahmadabad
3. AO, Mundra
4. DDO, WR, FSSAI, Mumbai, Necessary action.

Signed by Padma
Krushnarao Umbarkar
Date: 12-03-2024 12:40:15
Reason: Approved

5. Office Order File



Email-aomumbai@fssai.gov.in



Contact no.022-40046392

भारतीय खाद्य संरक्षण एवं मानक प्राधिकरण
1202, 12 वीं मंजिल, हॉलमार्क विजयस प्लाजा, वांड्रा (पूर्व), मुंबई, पिन-400051,

दिनांक: 18/03/2024

कार्यालय आदेश 12/2024

श्री महावाडिया राजेंद्र हीराभाई, संयुक्त निदेशक, को मुख्यालय से प्राप्त कार्यालय आदेश संख्या 49/2024, दिनांक 14/02/2024 द्वारा शाखा कार्यालय अहमदाबाद में स्थानांतरित किया गया है।

श्री महावाडिया राजेंद्र हीराभाई द्वारा दिनांक 01/03/2024 (F/N) को पश्चिम क्षेत्र, मुंबई में कार्यभार ग्रहण किया गया है।

वह अगले आदेश तक अस्थायी आधार पर सीएलए, गुज-II और एओ, अहमदाबाद का प्रभार देखेंगे।

Shri Mahavadiya Rajendra Hirabhai, Joint Director, has been transferred to Branch Office Ahmedabad vide Office Order No. 49/2024, dated 14/02/2024 received from Headquarters. He has joined WRO, Mumbai on 01/03/2024 (FN).

He shall look after the charge of CLA, Guj-II and AO, Ahemdabad on temporary basis until furthers orders.

इसे मध्यम प्राधिकारी के अनुमोदन से जारी किया जाता है।
This issues with the approval of competent authority.

Signed by Jitha K.k.

Date: 19-03-2024 16:14:29

Reason: Approved

(जिथा के.के.)

संयुक्त निदेशक

एफएसएसएआई, पश्चिम क्षेत्र, मुंबई

प्रतिलिपि :

1. संबंधित अधिकारी - अनुपालन के लिए।
2. DDO/FSSAI-WR- जानकारी के लिए।
3. क्षेत्रीय निदेशक एफएसएसएआई-डब्ल्यूआर को पीए- जानकारी के लिए।
4. स्थापना विभाग, एफएसएसएआई-मुख्यालय- जानकारी हेतु।
5. कार्यालय आदेश फाइल।

fssa

Email-aomumbai@fssai.gov.in



भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
 Contact no.022-40046392

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
 1202, 12वीं मंजिल, हॉलमार्क चित्रनेम प्लाजा, वॉडा (पूर्व), मुंबई, पिन-400051.

दिनांक: 02.04.2024

कार्यालय आदेश 13/2024

आदेश क्रमांक Ref.No. : FSSAI/Admin/WR/2021-22/94-111, दिनांक 12/05/2021 में आंशिक संशोधन करते हुए श्री जोसेफ अमृतराज, टीओ, मुंद्रा का स्थानांतरण मुंद्रा पोर्ट से शाखा कार्यालय अहमदाबाद में किया जाता है।

श्री जोसेफ अमृतराज स्थानांतरण का लाभ (अर्थात टीटी ए /डी ए ,स्थानांतरण अनुदान, कार्यभार ग्रहण समय) आदि के पात्र होंगे।

इसे सक्षम अधिकारी के अनुमोदन से जारी किया जाता है।

In partial modification of office order No. Ref.No.:FSSAI/Admin/WR/2021-22/94-111, Date: 12/05/2021. Shri. Joseph Amrutraj, TO is transferred Mundra Port to Branch Office Ahmedabad.

Shri. Joseph Amrutraj will be eligible for transfer benefits (i.e. TTA/DA, transfer grant, joining time etc.).

This issues with the approval of the competent authority.

Signed by Sukant
Chaudhary

Date: 02-04-2024 15:00:36

(सुकांत चौधरी)
Reason: Approved

उप निदेशक

एफएसएसएआई-डब्ल्यूआर, मुंबई

प्रतिलिपि :

1. संबंधित अधिकारी - अनुपालन के लिए।
2. एओ, मुंद्रा पोर्ट, एफएसएसएआई, मुंद्रा।
3. एओ, एफएसएसएआई, शाखा कार्यालय अहमदाबाद।
4. DDO, FSSAI-WR- जानकारी के लिए।
5. क्षेत्रीय निदेशक एफएसएसएआई-डब्ल्यूआर पीए- जानकारी के लिए।
6. स्थापना विभाग, एफएसएसएआई-मुख्यालय- जानकारी हेतु।
7. कार्यालय आदेश फाइल।

Food Safety and Standards Authority of India, Regional Office, Mumbai
Unit No.:1202, 12th Flr, Hallmark Business Plaza, Bandra (East), Mumbai, Pin-400051,

FSSAI/ADMIN/2024-25/642

Date: 19/06/2024

OFFICE ORDER NO.15/2024

With the approval of the competent authority, the following transfers, postings, and additional work are hereby ordered with immediate effect and until further orders:

1. In supersession to earlier order issued i.r.o officer mentioned below, following transfer is ordered:

Name & Designation	Present posting & Work Allocated	New posting & Work Allocated	Station
Sh. Deepak Mahajan (T.O.)	MH-I (Licensing) & development of Nashik cluster import clearance offices	JN Port Office (Scrutiny&Sampling)	JN Port Office

2. In modification to the earlier orders issued in regards of work allocation of the officers mentioned below, following additional work is ordered:

Sr. No.	Name & Designation	Present Work	Additional Work	Station
1.	Sh. Chinmay Manohar (T.O.)	MH-I (Licensing)	Scrutiny of import applications related to JN Port Office	WRO, Mumbai
2.	Sh. Jinto Paul (T.O.)	MH-I (Licensing)	-----do-----	WRO, Mumbai
3.	Sh. Sachin Gavit (T.O.)	MP (Licensing)	-----do-----	WRO, Mumbai
4.	Sh. Rahul Kalika Singh (Jr. Asst.)	i. Maintenance & disposal of samples ii. Periodic pest control in sample room	Data entry related work of JN Port office	WRO, Mumbai/JN Port Office

* Since the officers mentioned from Sr. No. 1 to 03 will also handle their respective regular work assigned to them, Authorised officers may assign scrutiny-related work to them for half a day.

Food Safety and Standards Authority of India, Regional Office, Mumbai
Unit No.:1202, 12th Flr, Hallmark Business Plaza, Bandra (East), Mumbai, Pin-400051,

कार्यालय आदेश संख्या 16/2024

एफएसएसएआई-मुख्यालय कार्यालय आदेश संख्या 175/2024, दिनांक: 12/06/2024 के अनुपालन में, श्री अमन पाठक (सहायक) को एफएसएसएआई-डब्ल्यूआर, मुंबई से दिनांक 28/06/2024 (ए/एन) को, स्थापना प्रभाग, एफएसएसएआई-मुख्यालय को रिपोर्ट करने के आदेश के साथ कार्यमुक्त किया जाता है।

दिनांक 19/06/2024 तक अधिकारी के पास एफएसएसएआई-डब्ल्यूआर, मुंबई का कोई बकाया नहीं है और स्थानांतरण लाभ के लिए उनकी पात्रता ऊपर उल्लिखित एफएसएसएआई-मुख्यालय कार्यालय आदेश के अनुसार होगी।

इसे सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।

In compliance of the FSSAI-HQ order No. 175/2024, dated: 12/06/2024, Sh. Aman Pathak (Assistant), is hereby relieved from FSSAI-WR, Mumbai w.e.f. 28/06/2024 (A/N) with a direction to report to Establishment Division, FSSAI-HQ.

The officer does not have any dues with FSSAI-WR, Mumbai as on 25/06/2024 and his eligibility for transfer benefits will be as per FSSAI-HQ Office Order mentioned above.

This is issued with the approval of the Competent Authority.

Signed by Pritee
Chaudhary
Date: 27-06-2024 13:49:35

पदमा उम्बरकर
प्रशासनिक अधिकारी
एफएसएसएआई, पश्चिम क्षेत्र, मुंबई

To:

The Concerned Official

Copy to:

1. ED (HR), FSSAI (HQ), New Delhi
2. Establishment division, FSSAI-HQ, New Delhi
3. DDO/AO (Finance), FSSAI-WR, Mumbai
4. Concerned Officer, HR Division, WRO, Mumbai for necessary data updation
5. Personal file/Service

भारतीयखाद्यसंरक्षाएवंमानकप्राधिकरण
1202, 12वींमंजिल, हॉलमार्कविजनेसप्लाजा, बांद्रा (पूर्व), मुंबई, पिन-400051,

Date: 15/07/2024

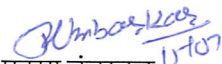
कार्यालय आदेश/OFFICE ORDER 18/2024

प्रशिक्षण प्रभाग (मुख्यालय) द्वारा जारी प्रशिक्षण आदेश-15/2024 दिनांक 12/07/2024 के संदर्भ में, जिसमें डब्ल्यूआरओ, मुंबई से सुश्री श्रद्धा श्रीनिवासन, तकनीकी अधिकारी को 05/09/2024 को ऊटी में आयोजित होने वाले “Preventive Vigilance, e-Procurement and Key to Good Governance” में भाग लेने के लिए नामित किया गया है, उक्त अधिकारी को उक्त उद्देश्य के लिए 05-09/08/2024 की अवधि के लिए कार्यमुक्त किया जाता है।

यह सक्षम प्राधिकारी के आदेश से जारी किया जाता है।

With reference to Training Order-15/2024 dated 12/07/2024 issued by Training Division (HQ) wherein Ms. Shraddha Srinivasan, TO from WRO, Mumbai has been nominated to attend “Preventive Vigilance, e-Procurement and Key to Good Governance” to be held on 05/09/2024 at Ooty, the said official shall be relieved for the period 05-09/08/2024 for the said purpose.

This issues with the approval of the competent authority.


पदमा उंबरकर
(प्रशासनिक अधिकारी)

Copy:

1. Concerned officer
2. Sh. Rakesh Patil (AO)

Email: gnmumbai@fssai.gov.in

Contact no.022-40046392

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
1202, 12वीं मंजिल, हॉलमार्क विजनेस प्लाजा, वांद्रा (पूर्व), मुंबई, पिन-400051

Date: 02/08/2024

कार्यालय आदेश/OFFICE ORDER 19/2024

एफएसएसएआय, मुख्यालय द्वारा 10 जून, 2024 को जारी कार्यालय आदेश के अनुपालन में, पश्चिम क्षेत्र, मुंबई के अधिकारियों को वित्तीय अधिकार का प्रत्यायोजन मुख्यालय द्वारा दी स्वीकृती के आधार पर दिया जा रहा है। निम्नलिखित अधिकारियों को तदनुसार उनके संबंधित नामों के सामने उल्लिखित कार्य सौंपे जा रहे हैं।

Vide Office Order issued by FSSAI, HQ dated 10th June, 2024 pertaining to 'Delegation of Financial Power to officers at FSSAI', as per approval from FSSAI, HQ to this office, the under-mentioned officers are accordingly assigned following work heads within their sanctioning power:

S. No.	Name and Designation	Work Heads
1.	Sh. Sukant Chaudhary (Deputy Director)	1. Administration (i) Procurement of good & service. (ii) Maintenance of office decorandum. (iii) Medical Allowance, 2. Establishment (i) LTC/CTG
2.	Sh. Rajesh Dagare (Deputy Director)	1. TA/DA *
3.	Ms. Vaidehi Kalzunkar (Deputy Director)	1. Newspaper 2. Children Education Allowance 3. Baggage Allowance 4. Telephone Allowance 5. Newspaper Allowance 6. Hospitality Allowance

* TA/DA bills for multiple tours are not to be clubbed together to observe the financial powers.



(Pritee Chaudhary, IRS)
Regional Director
FSSAI, WRO-Mumbai

Copy to:

1. Officers concerned
2. Finance, HQ, Delhi
3. Establishment, HQ, Delhi
4. DDO, Mumbai
5. Office file

Email: agmumbai@fssai.gov.in

Contact no.022-40046392

भारतीय खाद्य संरक्षा एवंमानक प्राधिकरण
1202, 12वीं मंजिल, हॉलमार्क विजनेस प्लाजा, वांद्रा (पूर्व), मुंबई, पिन-400051

Date: 02.08.2024

कार्यालय आदेश/ OFFICE ORDER 20/2024

एफएसएसआय, मुख्यालय द्वारा 25 जुलाई, 2024 को जारी कार्यालय आदेश के क्रम में, जो 'एफएसएस अधिनियम, 2006 की धारा 36 के तहत केंद्रीय लाइसेंसिंग के लिए एफएसएसआय के नामित अधिकारियों की नियुक्ति' से संबंधित है, एवं 29 जुलाई, 2024 को जारी अधिसूचना, जो 'एफएसएस अधिनियम, 2006 की धारा 47 (5) और एफएसएस (आयात) विनियम, 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना' से संबंधित है, निम्नलिखित अधिकारियों को तत्काल प्रभाव से उनके संबंधित नामों के सामने उल्लिखित क्षेत्राधिकार के लिए अतिरिक्त प्रभार, स्टेशन एवं लिंक अधिकारी नियुक्त किया जाता है:

In continuation to the Office Order issued by FSSAI, HQ dated 25th July, 2024 pertaining to 'Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006', and a Notification dated 29th July, 2024 pertaining to 'Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13(1) of FSS (Imports) Regulations, 2017', the under-mentioned Officers are hereby assigned for additional charge, station and link officers order for the jurisdiction mentioned against their respective names with immediate effect:

S. No.	Name & Designation of Officer	Current Assignment (CLA, AO)	Link officer	Additional charge	Link officer (for additional charge)	Station
1	Ms. Jitha K.K., Joint Director	1. CLA, MP 2. CLA, Goa, DD/DNH AO, Air Cargo, Mumbai	Ms. Chetna Bhisle Dr. Karuna Dhale (Medhe)	Establishment (i) Leave (ii) Application Forwarding Exam intimation (iv) APAR (v) Probationary report	Sh. Sukant Chaudhary	WRO, Mumbai Air Cargo, Mumbai (* MP and Goa, DD/DNH *Upcoming branch office as per requirement)
2	Mr. Rajendra Hirabhai Mahavadiya, Joint Director	CLA, Gujarat-North	Ms. Chetna Bhisle	-	-	Ahmedabad, Branch Office, Ahmedabad
3	Dr. K.U. Methekar, Joint Director	CLA, Maharashtra-Greater Mumbai	Ms. Vaidehi Kalzunkar	1. Regional Enforcement Unit 2. Surveillance Unit	Ms. Vaidehi Kalzunkar	WRO-Mumbai
4	Sh. Sukant Chaudhary, Deputy Director	AO, JN Port - I	Dr. Karuna Dhale	1. Administration (i) Procurement of good & service. (ii) Maintenance of office decorandum. (iii) Medical Allowance, 2. Establishment (i) LTC/CTG	Sh. Rajesh Dagare	JN Port and WRO-Mumbai

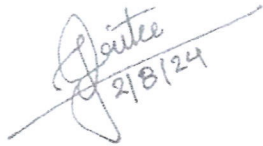
				3. IFW		
				4. Vigilance Matter	Ms. Jitha KK	
5	Ms. Vaidehi Kalzunkar, Deputy Director	CLA, Maharashtra- 1. Thane Region 2. CPIO, RTI	Dr. K.U. Methekar	1. ITCFSAN, Mumbai 2. Tech. - I, II 3. Administration (i) Newspaper (ii) Children Education Allowance (iii) Baggage Allowance (iv) Telephone Allowance (v) Hospitality Allowance	Dr. Shubhangi Nikam Ms. Jitha K.K., Joint Director Sh. Rajesh Dagare	WRO-Mumbai, ITCFSAN, Mumbai (Only as per requirement) JN Port, Mumbai
6	Sh. Rajesh Dagare, Deputy Director	AO, JN Port-III, Mumbai	Dr. Karuna Dhale	1. Administration (i)TA/DA	Sh. Sukant Chaudhary	JN Port, Mumbai
7.	Sukanya Podugala, Assistant Director	1. AO, Kandla and Mundra, Gujarat 2. AO, Ahmedabad, Gujarat	Ms. Bhisle Chetna Bharat	-	-	Ahmedabad Branch Office, Ahmedabad, Kandla and Mundra, Mumbai (Ahmedabad branch office as per requirement)
8	Dr. Karuna Dhale	JN Port-II, Mumbai	Sh. Rajesh Dagare, Deputy Director	-	-	JN Port, Mumbai
9	Ms. Bhisle Chetna Bharat, Assistant Director (Tech)	CLA, Gujarat-West	Mr. Rajendra Hirabhai Mahavadiya	Coordination with labs	Ms. Jitha K.K.	Ahmedabad, Branch Office, Ahmedabad, Gujarat
10	Ms. Jyoti Mukund Harne, Assistant Director (Tech)	CLA, Gujarat-East and South	Ms. Bhisle Chetna Bharat	SBCD	Sh. Sukant Chaudhary	WRO-Mumbai (Ahmedabad branch office as per requirement)
11	Mr. Ajay Pralhad Khairnar, Assistant Director (Tech)	CLA, Maharashtra-Pune Region	Dr. Shubhangi Nikam	DDO	Ms. Jitha K.K.	WRO-Mumbai
12	Dr. Shubhangi Nikam, Assistant Director (Tech)	CLA, Maharashtra – East Region	Mr. Ajay Pralhad Khairnar	-	-	WRO-Mumbai

2. एओ/सीएलए के विशेष प्रभार के लिए नियुक्त अधिकारियों को अपने नियमित कर्तव्य एवं कार्यों का निर्वहन के लिए परोक्त सारिका के कॉलम संख्या (7) में अंकित किये गए स्टेशन पर ही रहना होगा।

2. Officers assigned for a particular charge of AO/CLA to have their station mentioned in column no. (7) of above table for discharge of their regular duties and functions.

3. तदनुसार, क्रम संख्या 01, 03, 05 से 09 और 12 के अधिकारी संबंधित स्टेशन एवं/या संबंधित अधिकारियों से तत्काल प्रभाव कार्यभार ग्रहण करेंगे।

3. Accordingly, officers at Sl. No. 01, 03, 05 to 09 and 12 to join their new assignment from the respective station and/or respective officers with immediate effect.


21/8/24
(Pritee Chaudhary, IRS)
Regional Director
FSSAI, WRO-Mumbai

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
1202, 12वीं मंजिल, हॉलमार्क विजनेसप्लाजा, बांद्रा (पूर्व), मुंबई, पिन-400051,

Date: 16/08/2024

कार्यालय आदेश/OFFICE ORDER 21/2024

प्रशिक्षण प्रभाग (मुख्यालय) द्वारा जारी प्रशिक्षण आदेश-20/2024 दिनांक 09/08/2024 के संदर्भ में, जिसमें श्री सुकांत चौधरी, उप निदेशक, डब्ल्यूआरओ-मुंबई को 17-21/08/2024 से उदयपुर में "GFR, Tendering Process & Contract Management: Insight to Public Procurement" पर 05 दिवसीय आवासीय प्रशिक्षण कार्यक्रम में भाग लेने के लिए नामित किया गया है, उक्त अधिकारी को उक्त उद्देश्य के लिए 17-21/08/2024 की अवधि के लिए कार्यमुक्त किया जाएगा।

यह सक्षम प्राधिकारी के आदेश से जारी किया जाता है।

With reference to Training Order-20/2024 dated 09/08/2024 issued by Training Division (HQ) wherein Mr. Sukant Chaudhary, Deputy Director, WRO-Mumbai has been nominated to attend 05 days Residential Training Programme on "GFR, Tendering Process & Contract Management: Insight to Public Procurement" from 17-21/08/2024 at Udaipur, the said officer shall be relieved for the period 17-21/08/2024 for the said purpose.

This issues with the approval of the competent authority.

(Signature)
16/08/24

पदमा उंबरकर
(प्रशासनिक अधिकारी)

Copy:

1. Concerned officer
2. DDO, WRO-Mumbai